

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

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**Subject: Grant of "Special Pay" in favour of the employees of the Jammu and Kashmir State Judicial Academy.**

**ORDER**

**No: 1554**

**Dated: 12.03.2020**

Sanction is hereby accorded to grant of benefit of "*Special Pay*" equivalent to 10% of the Basic Pay, in terms of the Government Order No. 3181-LD(A) of 2019 dated 17.06.2019, in favour of the employees of the Jammu and Kashmir State Judicial Academy.

The "*Special Pay*" shall remain a distinct element and shall not be merged with the basic pay.

**By Order.**

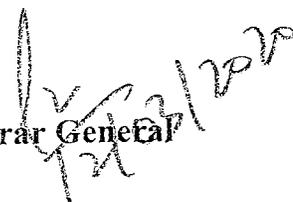
  
**(Sanjay Dhar)**  
**Registrar General**

**No: 40776-96/A-C**

**Dated: 12.03.2020**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K at Jammu.
4. Registrar Rules, High Court of Jammu and Kashmir, Jammu.
5. Registrar Computers, High Court of Jammu and Kashmir, Jammu
6. Director, J&K State Judicial Academy, Jammu.
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar.  
.....for information.
8. ✓ CPC, e-Courts Project, High Court of Jammu and Kashmir for uploading the same on the High Court Website.
9. Director Finance, High Court of Jammu and Kashmir, Jammu
10. Accounts Officer, High Court of J&K, Jammu/Srinagar.  
.....for information and necessary action.

  
**Registrar General**